

**Study of Prospects of Fertilizer Production**

\*385. Shri Chintamani Panigrahi;  
Shri Shashi Ranjan;  
Shri Sidheswar Prasad;  
Shri Yashpal Singh;  
Shri S. C. Samanta;  
Shri S. N. Maiti;  
Shri Tridib Kumar Chaudhuri;  
Shri A. K. Kisku;  
Shri K. N. Pandey;  
Shri Y. A. Prasad;  
Shri N. K. Sanghi;  
Shri Bedabrata Barua;

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the President of the World Bank during his recent visit to Delhi, advised Government to study afresh the prospects of fertilizer production in India;

(b) if so, the reasons therefor;

(c) whether he also clearly indicated to Government about the keenness of the World Bank to promote fertilizer production in the private sector; and

(d) if so, the reaction of Government thereto?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir, with reference to the levels of production likely to be attained during the Fourth Plan years from projects under execution and those approved or under consideration.

(b) The intention was to arrive at acceptable estimates that would help to determine shortages that must be met from imports.

(c) Yes, Sir.

(d) Government will consider all suitable proposals emanating from private parties.

**Krishna-Godavari Water Dispute**

\*386. Shri Ramachandra Ulaka;  
Shri Dhuleshwar Meena;  
Shri K. Pradhani;  
Shri Heerji Bhai;

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the dispute about the Krishna-Godavari waters has been settled between the Governments of Andhra Pradesh, Mysore and Maharashtra; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Not yet, Sir.

(b) Does not arise.

**Writing off of State Governments Debt**

\*387. Shri C. C. Desai;  
Shri R. Barua;

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some State Governments have recently asked the Central Government to write off their debts;

(b) whether some State Governments have unilaterally imposed moratorium to the loans taken from the Centre;

(c) if so, the names of State Governments in both the cases; and

(d) the reaction of Government to their requests/actions in this regard?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) to (d). No request has been received from any State Government for writing off their debts due to the Centre. The Government of India are also not aware of any unilateral decision of a moratorium by any State Government. However, some State Governments recently sought postponement of the repayment of their obligations on Central loans